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Central Administrative Tribunal
Principal Bench, New Delhi.

D.A.No.1433/89

New Delhi, This the 04th Day of April 1994

Hon'ble Shri J.P. Sharma, Member(J)

Hon'ble Shri S.R. Adiga, Member(A)

Shri Kishori Lal sone of late
Pt. Girdhari Lal, resident of
WZ-1391/11, Nangal Raya, New Delhi -110046.

...Applicant

By None

Versus

1. Union of India through the Secretary to the Government of India Ministry of Defence, South Block, New Delhi.
2. Engineer-in-Chief, Army Headquarters Kashmir House, New Delhi-110011.
3. The Chief Engineer, Western Command Chandimandir.

...Respondents

By None

O R D E R(Oral)

Hon'ble Shri J.P. Sharma, Member(J)

1. The grievances of the applicant in this application has been the resultant promotion of 8 officers who are junior to him. In this application he has prayed for quashing of the order of 24th June 1989(Annexure I) by which 8 officers were promoted from the post of charge Mechanic(Refg), Charge Mech and Charge Elect to the post of Supdt E/M Gde II. He has further prayed that the applicant is also to be declared to be entitled for promotion.

2. The respondents have contested this application and opposed the grant of relief prayed for by the applicant. The applicant had also earlier filed OA 884/84 which was rejected as withdrawn. The applicant was initially promoted

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as Master Craftsman. Since the applicant was promoted as Master Craftsman he was not considered in the panel of promotion of Supdt E/M.

3. None is present on behalf of the respondents. The application was filed on 17-7-89 when the applicant was 57 years of age. The applicant must have been retired by now. It goes to show that the applicant has lost its interest and the applications is therefore dismissed as devoid of merits. No costs.

Adige
(SR ADIGE)
Member(A)

LCP

J.P. Sharma
(J.P. SHARMA)
Member(J)